

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 448 of 2020

IN THE MATTER OF:

S. Uma Devi

...Appellant

Versus

Sir M. Visvesvaraya Co-operative Ltd.

...Respondent

For Appellant: Mr. Vipul Kumar, Advocate

For Respondent: None

ORDER

(Virtual Mode)

17.07.2020 Notice has been served on the Respondents through Speed Post. However, nobody is present on behalf of the Respondents.

Learned Counsel for the Appellant is directed to serve the notice again on the Respondents through E-mail.

List the Appeal as 'For Admission (After Notice)' on **07th August, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[V. P. Singh]
Member (Technical)

Basant B./md.